## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 27.01.2020</u> <u>NOTICE</u>

Take notice that the following matters listed on 28.01.2020 in Court of Chairperson stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shanker Mishra & Ors. Vs. Ashok Kriplani & Anr.	Abhay Kumar Das	
2.	Review Application No. 26 of 2019 Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
3.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal

Copy to: -

1. Notice Board By Order

2. Reception

3. Record File -sd/4. Website: www.nclat.nic.in Registrar